

Declaration of Assets and Liabilities

Year 2020-21

I, **SHIV NATH YADAV.**, son of **LATE JAGESHWAR YADAV,**

aged **50** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT** service and presently working as **ASSISTANT**, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S)- RENU DEVI | Dependant-1 Name-ALOK RAJ | Dependant-2 Name-SWETA KUMARI | Dependant-3 Etc. Name- NEETU KUMARI |
|---------|---|------------|------------------------------|---------------------------------|-------------------------------------|--|
| (i) | Cash | 500/- | NIL | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | NIL | NIL | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | NIL | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | GLAMOUR-FI | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | NIL | GOLD-30 GM | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | EDUCATION LOAN-500000/- FROM CANARA BANK,KAPILESHWAR STHAN MADHUBANI. | |
| | (ii) Loans from financial institutions | NIL | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | |
| | (b) dues to departments dealing with supply of water | NIL | |
| | (c) dues to departments dealing with supply of electricity | NIL | |

| | | | |
|-----|---|--------------------------|--|
| | (d) dues to departments dealing with telephones | NIL | |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | |
| | (f) Other dues, if any | NIL | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN NO-AFPPY1293H | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | |
| | (iv) Property Tax | NIL | |

C. Personal Detail

GPF/CPF/PRAN No. :- **GPF-PTS/BLA-1232**

Gender :- **M** (M/F)

Date of Birth :-

| | | | | | | | |
|---|---|---|---|---|---|---|---|
| 1 | 5 | 0 | 8 | 1 | 9 | 7 | 0 |
|---|---|---|---|---|---|---|---|

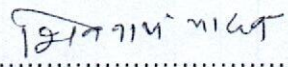
 (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICES**
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- **MADHUBANI**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: **..SHIV NATH YADAV.**

Place: ...PATNA.....

Designation: **...ASSISTANT.....**

Date: **19.2.2021**

Department: **..BIHAR LEGISLATIVE ASSEMBLY**

SECRETARIAT PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.